

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2(KB)2020
IA(I.B.C)/4(KB)2023, IA(I.B.C)/826(KB)2022,
IA(I.B.C)/1629(KB)2022, IA(I.B.C)/457(KB)2024,
IA(I.B.C)/903(KB)2022, IA(I.B.C)/1628(KB)2022,
IA(I.B.C)/818(KB)2022

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH MAY 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS M/S. SHIMA EDIBLES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the FC/Central Bank of India
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. Srigopal Choudhary, RP-in-person] For the RP
Mr. Manas Das, Adv.]

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **03.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.